

WRIT PETITION (S)

FILING NUMBER: 2763/2020

SANDHYA KIRAN

: PETITIONER

Vs

STATE OF JHARKHAND AND OTHERS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 20/-

VAKALATNAMA: 30 +15/-

DEFECT IF ANY :

1. Copy may be served to respondent no. 7.
2. Date in subpara 8, index may be verified or corrected as per annex 3.
3. Pagination after page no. 62 may be verified or corrected.
4. F/C or T/C of page no. 31 to 39, 46 to 47, 49 may be given.

Saket Kumar Singh

17/06/2020.